

of expression and voices of dissent, and

(b) if so, steps taken or proposed to be taken in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER)

(a) and (b) A representation from the Jawaharlal Nehru University Students Union regarding the removal of the Vice Chancellor and two other officers of the University has been received by Government and the same is under consideration in accordance with the provisions of law. No such representation has been received from teachers and employees of the University.

Amount Spent on Encouraging Sanskrit Learning

1121 SHRI K K MURTHY Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state how much amount was spent in order to encourage learning of Sanskrit and also to conduct research to bring into light the utility of sastras ever since the Rashtriya Sanskrit Sansthan was established?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION SOCIAL WELFARE AND CULTURE (SHRI MATI RENUKA DEVI BARAKATAKI) The Rashtriya Sanskrit Sansthan was established in 1970 to encourage learning of Sanskrit and to do research in Sanskrit literature including Sastras. The Sansthan has spent Rs 233.15 lakhs upto the end of March, 1977.

Under the Scholarship Scheme of the Government for encouragement of Sanskrit Rs 19.89 lakhs have been spent from 1971-72 to 1976-77.

The Ministry has also encouraged voluntary organisations and individuals in the field of Sanskrit incurring an expenditure of Rs 282.04 lakhs for the period 1971-72 to 1976-77.

Rehabilitation of Persons Uprooted during Emergency in Delhi

1122 PROF P G MAVALANKAR. Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) whether Government have fully or partially resettled the persons in their respective housing colonies, etc in and around Delhi region, who were earlier during the emergency forcibly uprooted and thrown away from their dwellings and

(b) if so facts thereof?

THE MINISTER OF WORKS & HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) Yes Sir

(b) A statement is laid on the Table of the House

Statement

a) By grant of tenements	
At G T Road Shahadara	36
Ranjit Nagar	1134
Moti Nagar	306
Mata Sundri Road	1
Indel Lok	948
Vagg Mare Khan	37
TOTAL	2469

(b) By grant of developed plots

(a) No	Name of the Colony	No of plots
1	Jahangirpuri	24300
2	Shakarpur	8146
3	Mangolpuri	26192
4	Sultanpuri	16000
5	Jawalpuri (Nangla)	9816
6	Khayala	3239
7	Chaukhanda	1499